

Name of the Bank	31 March, 2002		31 March, 2003		31 March, 2004	
	No. of Account	Amount	No. of Account	Amount	No. of Account	Amount
Bank of Baroda	3587	4489	4435	5950	4288	5938
Canara Bank	7805	7350	15841	15773	3418	18600
Central Bank of India	222	300	1501	3616	3531	8494
Corporation Bank	1478	1383	2784	3323	4036	5880
Dena Bank	611	606	778	1095	1030	1533
Indian Bank	1958	2213	2307	3335	2881	3872
Indian Overseas Bank	6308	9535	7021	14297	5849	14012
Oriental Bank of Commerce	4085	4297	7807	9316	10503	15421
Punjab & Sind Bank	233	533	787	1543	905	2732
Punjab National Bank	7542	13531	5462	16384	7287	18698
Syndicate Bank	2411	2148	3303	1958	7656	9055
State Bank of India	18807	19161	29610	44839	20422	43128
State Bank of Mysore	1207	1635	1378	2603	3248	4996
State Bank of Indore	503	505	112	1107	1019	1034
State Bank of Travancore	3675	5496	8996	11846	14296	19960
State Bank of Hyderabad	1184	2285	2476	4841	8986	15533
State Bank of Patiala	802	1459	971	2100	936	1903
State Bank of Saurashtra	170	478	402	822	444	1038
State Bank of Bikaner & Jaipur	405	404	630	954	1068	1937
UCO Bank	571	642	1485	1986	2282	2963
United Bank of India	1194	997	2114	2145	1096	1404
Union Bank of India	2403	2126	3341	5031	5016	6431
Vijaya Bank	780	806	1507	2351	2227	3173
TOTAL:	88614	103274	140925	199488	153275	260699

Financial aid to Maharashtra

1337. SHRI SANJAY RAJARAM RAUT: Will the Minister of FINANCE be pleased to state:

(a) the details of financial aid provided by NABARD to Maharashtra during the last three years, district-wise;

(b) the areas where investment has been made and the extent thereof;

(c) whether the Government of Maharashtra is seeking any financial aid for the implementation of various schemes; and

(d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
 (SHRI S.S. PALANIMANICKAM): (a) The details of the financial assistance extended by National Bank for Agriculture and Rural Development (NABARD) to banks in Maharashtra by way of refinance and loans to the State Government under Rural Infrastructure Development Fund (RIDF) during the last three years is given below:

	(Rs. Crore)		
Purpose	2001-02	2002-02	2003-04
Investment Credit (Disbursed)	741.35	589.60	457.69
Production Credit (Disbursed)	220.88	125.71	89.85
Loans to State Govt. Under RIDF (Sanctioned)	529.73	443.09	67.03*
Grant assistance under Rural Non-farm Sector (RNFS) (Disbursed)	0.56	0.75	1.03

* Rs.313.76 crores disbursed in June, 2004 related to 2003-04 not included.

The district-wise details of the assistance provided under investment credit and loans sanctioned under RIDF are given in Statement-I and II (See below). District-wise details of production credit disbursed and the grant assistance provided under RNFS are not maintained by NABARD.

(b) the activity-wise break-up of the investment credit refinance provided to banks in Maharashtra is given in Statement-III (See below). Under RIDF roads and bridges account for 53.84%, irrigation projects account for 36.57% and, water supply and micro-irrigation schemes account for 4.09% and 5.50% respectively.

(c) and (d) Government of Maharashtra is seeking financial assistance from NABARD under RIDF for implementation of irrigation projects, road and bridge projects and rural water supply projects. Govt. of Maharashtra has also requested NABARD for deferment of loans issued to farmers who have been affected by drought/pest attack. These requests will receive consideration on norms concerning sanctions of projects under RIDF and norms governing NABARD refinance support to banks.

Statement-I

District-wise details of the investment credit refinance disbursed by NABARD in Maharashtra during the years 2001-02, 2002-03 and 2003-04

(Rs. in crore)				
Sl. No.	Name of District	2001-02	2002-03	2003-04
1.	Sindhudurg	8.52	7.30	7.45
2.	Mumbai	0.05	0.02	0.90
3.	Raigad	13.92	12.66	9.80
4.	Ratnagiri	17.37	14.57	4.44
5.	Thane	2.13	8.29	22.14
6.	Aurangabad	17.47	10.81	12.41
7.	Beed	2.72	1.68	1.50
8.	Jalna	11.54	7.16	6.0
9.	Latur	4.59	1.50	4.36
10.	Nanded	3.33	1.80	4.85
11.	Osmanabad	33.93	0.83	0.17
12.	Parbhani	2.66	1.52	1.23
13.	Akola	37.91	7.47	3.52
14.	Washim	3.32	1.40	0.76
15.	Amravati	4.10	7.93	4.59
16.	Bhandara	10.78	3.50	2.35
17.	Buldhana	25.11	2.04	1.58

Sl. No.	Name of District	2001-02	2002-03	2003-04
18.	Chandrapur	10.27	5.62	7.34
19.	Gadchiroli	1.73	1.10	1.64
20.	Nagpur	7.07	3.98	25.00
21.	Wardha	3.10	3.74	0.69
22.	Yavatmal	9.37	3.97	5.87
23.	Ahmednagar	45.61	14.43	10.49
24.	Dhule	4.57	5.38	5.01
25.	Nandurbar	1.15	1.33	0.02
26.	Jalgaon	38.45	17.62	7.61
27.	Kolhapur	48.39	32.28	20.53
28.	Nasik	87.48	168.65	48.13
29.	Pune	84.62	110.29	139.29
30.	Sangli	94.83	77.56	7.71
31.	Satara	32.24	12.46	7.69
32.	Solapur	73.02	40.71	82.45
TOTAL		741.35	589.60	457.69

Statement-II

District-wise details of the amount sanctioned by NABARD in Maharashtra under RIDF during the years 2001-02, 2002-03 and 2003-04

(Rs. in crore)

Sl. No.	Name of District	2001-02	2002-03	2003-04
1.	Ahmednagar	3950.58	7756.52	0.00
2.	Akola	674.96	0.00	506.06
3.	Amravati	1239.68	0.00	701.89
4.	Aurangabad	5745.72	988.97	0.00
5.	Beed	2709.39	3543.00	0.00
6.	Bhandara	0.00	523.63	458.75

S. No.	Name of District	2001-02	2002-03	2003-04
7.	Buldhana	315.32	1086.63	0.00
8.	Chandrapur	0.00	564.20	479.00
9.	Dhule	572.45	1306.82	52.80
10.	Gadchiroli	0.00	259.56	296.42
11.	Gondia	61.46	341.94	307.59
12.	Hingoli	70.83	406.71	319.84
13.	Jalgaon	2886.95	2372.55	0.00
14.	Jalna	1451.79	385.82	0.00
15.	Kolhapur	3753.15	1364.14	0.00
16.	Latur	4635.70	7378.00	62.48
17.	Many	3057.91	0.00	0.00
18.	Nagpur	293.75	538.91	963.63
19.	Nanded	1994.05	1144.94	644.84
20.	Nandurbar	374.64	1922.19	0.00
21.	Nasik	2372.35	130.49	0.00
22.	Osmanabad	1182.82	565.27	57.39
23.	Parbhani	0.00	379.62	325.83
24.	Pune	2765.12	1343.62	121.46
25.	Raigad	1133.91	615.27	0.00
26.	Ratnagiri	2506.91	744.18	0.00
27.	Sangli	1202.70	675.87	0.00
28.	Satara	1491.98	1373.45	0.00
29.	Sholapur	1261.47	1801.46	132.35
30.	Sindhudurg	603.46	706.75	0.00
31.	Thane	1028.63	1392.35	0.00
32.	Wardha	56.48	531.86	253.80
33.	Washim	2221.47	0.00	330.15
34.	Yavatmal	1357.54	986.15	688.32
TOTAL		52973.17	44308.87	6702.60

Statement-III

**Activity-wise break-up of the investment credit refinance
disbursed by NABARD in Maharashtra during the
years 2001-02, 2002-03 and 2003-04**

S. No.	Purpose	2001-02	2002-03	2003-04
1.	Minor Irrigation	154.79	257.56	106.13
2.	Farm Mechanisation	105.92	49.97	30.88
3.	Plantation & Horticulture	50.49	79.31	70.16
4.	Poultry/Sheep, Goatry, Piggery	14.17	5.91	0.65
5.	Fisheries	2.38	0.63	0.05
6.	Dairy Development	68.81	19.25	2.77
7.	SG/MY	37.67	8.97	2.13
8.	Bio-Gas	7.10	0.16	0.12
9.	Non-farm Sector	165.34	67.01	226.74
10.	SGSY	40.52	35.83	5.12
11.	SC/ST Action Plan	11.36	12.38	3.57
12.	Others	82.80	52.62	9.37
TOTAL :		741.35	589.60	457.69

Committee for looking into irregularities in sale of PSUs

1338. SHRI MANOJ BHATTACHARYA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering a proposal to set up a Committee to ascertain the allegedly large scale irregularities in the sale/disinvestment of many public sector enterprises during the last four or five years;

(b) if so, the details thereof including its terms of reference;

(c) if not, the reasons therefor; and

(d) whether new guidelines with regard to sale/disinvestments of PSEs have been finalised and if so, the details thereof?